PUBLIC ANNOUNCEMENT ("PA") UNDER REGULATION 4 READ WITH REGULATIONS 13(2A), 14 AND 15(1) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AND SUBSEQUENT AMENDMENTS THEREOF FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

PREMIUM CAPITAL MARKET AND INVESTMENTS LIMITED (The Target Company)
CIN: L67120MP1992PLC007178
Registered Office: 401- Starlit Tower 29- Y.N. Road, Indore, Madhya Pradesh, India, 452003.
Tel No. +91-9109104911; **Website**: www.premcapltd.com; **E-Mail**: compliance.premium@gmail.com

Open offer ("the offer") to the shareholders of the Target Company for acquisition of 17,04,000 (Seventeen Lakh Four Thousand) fully paid Equity Shares of face value of Rs. 10/- (Rupees Ten Only) each constituting 26.00 % of issued & subscribed capital of the target company by **Mr. Suman Nandi (Acquirer)** pursuant to and in compliance with Regulation 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended ("SEBI (SAST) Regulations, 2011" or "the Regulations").

This Public Announcement **("PA" / "Public Announcement")** is being issued by **Interactive Financial Services Limited ("Manager to the Offer")** for and on behalf of the Acquirers to the Equity Shareholders of the Target Company **("Shareholders")** in the terms of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**").

1. **Offer Details**

- **Offer Size:** The Offer is for acquisition of 17,04,000 (Seventeen Lakh Four Thousand) fully paid Equity Shares of face value of Rs. 10/- (Rupees Ten Only) each constituting 26.00% of the issued and subscribed capital of the Target company. The face value of equity shares of the Target Company is Rs. 10.00/- (Rupee Ten only).

- **Offer Price / Consideration (in Rs.):** The offer Price is calculated in accordance with Regulation 8(1) and 8(2) is Rs. 6.40/- (Rupee Six Rupees Forty Paisa Only) per Equity Shares having Face Value of Rs. 10.00/- (Rupees Ten Only) each. Assuming full acceptance of the Offer, the total consideration payable in the Offer will be Rs. 1,09,05,600.00/- (Rupees One Crore Nine Lakh Five Thousand Six Hundred Only)

- **Mode of payment:** The Offer Price is payable in "**Cash"** in accordance with Regulation 9(1)(a) of the SEBI (SAST) Regulations, 2011.

- **Type of offer**: This is a **"Triggered** under the Regulation 4 for Acquisition of Control.

2. **Transaction Which has triggered the open offer obligations (Underlying Transaction):**

Details of Underlying transaction						
Type of Transaction (direct / ~~indirect~~)	**Mode of Transaction (Agreement/ ~~Allotment~~ /~~Market Purchase~~)**	**Shares/Voting rights acquired/proposed to be acquired**		**Total Consideration for Shares / Voting Rights (VR) acquired (Rs. In lacs)**	**Mode of payment (Cash/~~Securities~~)**	**Regulation Which has triggered**
		Number	**% Vis – a – Vis total issued, subscribed and voting capital**			
Direct	Acquisition of control	15,89,300	24.25%	Rs. 23,83,950/-	Cash	Regulation 4

3. **Acquirers and PAC :**

Details	**Acquirer**	**Total**
Name of Acquirer and PAC	**Mr. Suman Nandi**	1

Address, Tel Phone No., Email id	Address: Dharma Nagar Society, Panchasar Road, Panchasar, Morbi, Gujarat – 363621 Telephone: +91- 9935977359 Email: suman_na2000@yahoo.co.in	-
Name(s) of person in control/promoters of acquirer/PAC are companies	Not Applicable	-
Name of the Group, if any, to which the Acquirer / PAC belongs to	Not Applicable	-
Pre-Transaction Shareholding • Number of equity shares • % of Total issued and subscribed capital & % of voting capital	15,89,300 Equity Shares which constitute 24.25% Percent of voting rights in Target company	15,89,300 (24.25%)
Proposed shareholding after the acquisition of equity shares which triggered the open offer • % of Total issued and subscribed capital & % of voting capital	32,93,300 Equity Shares 50.25%	32,93,300 Equity Shares 50.25%
Any other interest in the Target Company	Nil	NIL

4. **Target Company:**

Name: Premium Capital Market and Investments Limited ("Target Company")
CIN: L67120MP1992PLC007178
Registered office: 401- Starlit Tower 29- Y.N. Road, Indore, Madhya Pradesh, India, 452003.
Exchanges where equity Shares of Premium Capital Market and Investments Limited is listed: BSE Limited with Scrip code as 511660 & Script ID: PREMCAPM, ISIN: INE555D01019. The equity shares of the Target Company are frequently traded as per the definition of "Frequently Traded shares under clause (j) of sub regulation (1) of Regulation 2 SEBI (SAST) Regulations.

5. **Other Details:**

- The PA is made in compliance with Regulation 13(1) of the Regulations.
- The Details of the open offer would be published in the newspapers vide a Detailed Public Statement **("DPA")** on or before September 29, 2025 in compliance with Regulation 13(4) of the regulations.
- The Acquirers is aware of and will comply with the obligations under the Regulations and has adequate financial resources to meet the offer obligations.
- This offer is not conditional upon any minimum level of acceptance in terms of Regulation 19(1) of the Regulations and is not a competitive bid in terms of Regulation 20 of the Regulations.

Issued by Manager to the offer on behalf of the Acquirers:

INTERACTIVE FINANCIAL SERVICES LIMITED
Address: Office No. 508, Fifth Floor, Priviera, Nehru Nagar, Ahmedabad - 380 015 Gujarat, India
Tel No.: 079 46019796
(M) +91-9898055647
Web Site: www.ifinservices.in
Email: mbd@ifinservices.in
Investor Grievance Email: info@ifinservices.in
Contact Person: Ms. Jaini Jain
SEBI Reg. No.:INM000012856

Sd/-
Suman Nandi
(Acquirer)

Place: Ahmedabad
Date: September 22, 2025